

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 17th March, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 139/2013(CZ) (M.A.No.23/15) (M.A.No.586/15)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv.for R-18,20 Mr. Purushaindra Kaura Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Mishra, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.	
2.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.		
3.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5	
4.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
5.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. R.K.Sanghi, Adv. Mr. Shreyraj Saxena, Adv. Ms. Parul Bhadoria Adv. Mr. Purushaindra Kaura Adv.	
6.	Original Application No. 07/2016(CZ) (M.A.No.46/16)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv.	

7.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Santanoo Saxena, Adv.	
8.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Shantanoo SaxenaAdv.	
9.	Original Application No. 27/2016(CZ)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv.	
10.	Original Application No. 138/2015(CZ)	Ajay Dubey Vs. State of M.P. & Ors.	Mr. Rajesh Chand, Adv. Mr. K.R. Patel, Adv.	
11.	Original Application No. 34/2016(CZ) (M.A.No.134/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv.	
12.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehore & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	
13.	Original Application No. 11/2016(CZ)	Rakesh Malik Vs. The Dutt Mandir Trust & Ors.	Mr.Rakesh Malik, Applicant in Person	
14.	Original ApplicationNo. 142/2015(CZ) (M.A.No.815/15)	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Mr. Nishit Tripathi, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Vakil Khan, Adv. Mr. Shivendu Joshi, Adv.	
15.	Original Application No. 20/2015 (CZ) (M.A.No.817/15) (M.A.No.23/16)	Tribunal at its Own Motion (<i>Sand Panna, Minning</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	

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